

## TEA WARE-HOUSES

**614. Shri K. P. Tripathi:** Will the Minister of Transport be pleased to state:

(a) whether Balmer Laurie and Company have been given monopoly rights over tea ware-houses in Calcutta by the Port Commissioners;

(b) whether private parties applied to rent ware-houses but were refused, although empty ware-houses were there, earmarked for Balmer Laurie and Company; and

(c) whether any action is contemplated by Government in the matter?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) No.

(b) No. All parties who applied for space for storage of tea in the Commissioners' warehouses prior to the 25th July, 1954, were allotted space according to their requirements. Applications received after the 25th July, 1954, for renting warehousing space of more than 3,000 sq. ft. had to be turned down by the Port Commissioners, as no space was available.

(c) Does not arise.

## DELHI-GAUHATI AIR SERVICE

**615. Shri Gohain:** Will the Minister of Communications be pleased to state:

(a) when the direct Air Service between Gauhati and New Delhi will be resumed; and

(b) whether Government are aware that the Delhi-bound Assam passengers are facing inconvenience on account of the discontinuance of this service?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) There is no proposal at present to operate a direct service between Gauhati and New Delhi.

(b) The passengers from Assam can travel to Calcutta by the day services and can get connection to Delhi, Bombay, Madras etc., by the night airmail service.

## EASTERN RAILWAY ACCOUNTS DEPARTMENT

**616. Shri H. N. Mukerjee:** Will the Minister of Railways be pleased to state whether it is a fact that although scales of pay of Upper Division Clerks under the Comptroller and Auditor-General and of Class I clerks of Railway Accounts Department (Eastern Railway) are identical, those among the latter who have passed Appendix II Examination are not given the higher starting pay of Rs. 100 as admissible to the former?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** Yes. The reason for the difference is that both the nature of work and the qualifications prescribed for recruitment of the two sets of staff differ widely.

## GOLE-BOWRINGPAT RAILWAY LINK

**617. Shri Viswanatha Reddy:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that an Ongole-Cuddapah-Bowringpat rail link is being investigated for inclusion in the second Five Year Plan; and

(b) if so, whether the possibility and the desirability of such a link has finally been decided?

**The Deputy Minister of Railways and Transport (Shri Alagesan):** (a) No decision has yet been reached as to the particular projects which should be taken up for construction during the Second Five Year Plan.

(b) Does not arise.

## GUNTAKAL DISTRICT SOUTHERN RAILWAY

**618. Shri Viswanatha Reddy:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the metre-gauge section of the Guntakal District in the Southern Railway has been allotted 70 locomotives from the imports this year;